

LOK SABHA
UNSTARRED QUESTION No.1189
TO BE ANSWERED ON 03.03.2016

LAND SCAM IN NTC

1189. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether FIR has been registered in the National Textile Corporation land scam;
- (b) if so, the details thereof along with the progress made so far in this regard; and
- (c) the action taken against the persons found guilty in the said land scam?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Central Bureau of Investigation (CBI) has registered a case against few individuals in the matter of transfer of part of the land of Shree Madhusudan Mills to M/s. Hall & Anderson in terms of settlement arrived by National Textile Corporation Limited.

(b) & (c): The matter is under investigation of CBI.
